

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00099/2019

IN

ORIGINAL APPLICATION NO.170/01019/2016

DATED THIS THE 13<sup>TH</sup> DAY OF NOVEMBER, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

1. B. Rajesh  
S/o Late Marappa Moolya  
Aged 39 years,  
Working as SPM, Siddakatte,  
Bantwal – 574 237,  
Residing at Betha House  
Karopady Post, Bantwal – 574 279

2. K. Kunha,  
S/o K. Kujumba Mera,  
Aged 50 years,  
Working as Postal Assistant,  
Karkala – 574 104  
Residing at Konadka House,  
Konaje Village, Kaddya Post,  
Puttur Taluk – 574 230

3. Udaya Rao,  
S/o Bhaskara Rao,  
Aged 36 years,  
Working as Postal Assistant,  
Venur – 574 227  
Residing at Shivanugraha House,  
Near Kalkuda Temple,  
Valpady – 574 236

4. Smt. P. Jalajakshi  
W/o A.B. Prakash,  
Aged 38 years, working as SPM,  
Alan Keru – 574 285

Residing at Agarthimar House,  
Bajathur Post & Village,  
Uppinangady – 574 241

.....Petitioners

(By Advocate Shri A.R. Holla)

Vs.

1. Sri Ananta Narayan Nanda,  
Secretary,  
Department of Posts,  
Dak Bhavan,  
New Delhi – 110 001

2. Sri Charles Lobo,  
The Chief Post Master General,  
Karnataka Circle,  
Bengaluru – 560 001

3. S. Rajendra Kumar,  
The Postmaster General,  
S.K. Region,  
Bengaluru – 560 001

....Respondents

(By Shri S. Sugumaran, Counsel for the Respondents)

O R D E R (ORAL)  
(HON'BLE DR. K.B. SURESH, MEMBER (J)

Learned counsel for the respondents submits that Writ Petition No. 32123/2019 is filed against our order in OA No. 1019/2016 dated 25.10.2018. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C.V. SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

**Annexures referred to by the petitioners in CP No. 170/00099/2019**

Annexure CP1 Copy of the order dated 25.10.2018 in OA No. 1019/2016  
Annexure CP2 Copy of the letter dated 01.03.2019

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